

tion Labour Housing Scheme for 1957-58 and 1958-59; and

(b) how far it has been availed of by the employers?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement showing the required information is placed on the Table. [See Appendix III, annexure No. 71.]

Indian Trade Missions

1097. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the number and names of Indian Trade Missions which visited foreign countries during 1958-59 so far to explore the possibilities of strengthening trade relations with those countries;

(b) the result of these visits; and

(c) the expenditure incurred thereon (mission-wise)?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) to (c). A statement is placed on the Table. [See Appendix III, annexure No. 72.]

Scheduled Castes and Scheduled Tribes

1098. Shri Daljit Singh: Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 2795 on the 25th September, 1958 and state:

(a) the percentage of posts in the Ministry of Labour and Employment reserved for the Scheduled Castes and Scheduled Tribes by Government;

(b) whether the same has been filled up; and

(c) if not, the reason thereof?

The Minister of Labour and Employment and Planning (Shri Nanda): (a) According to the General orders of

the Government of India the extent of reservation is as under:—

	Schedu- led Castes	Schedu- led Tribes
(1) Posts filled by open competition	12½%	5%
(2) Posts filled otherwise than by open competition	16½%	5%

(b) Not yet.

(c) Some of the reasons are given below:—

(1) Ban on recruitment of Lower Division Clerks on account of economy drive;

(2) Non-availability of suitable Scheduled Castes and Scheduled Tribes candidates.

(3) Some employees belonging to Scheduled Castes and Scheduled Tribes leave the organisations after securing better employment elsewhere.

Scheduled Castes and Scheduled Tribes

1099. Shri Daljit Singh: Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 2796 on the 25th September, 1958 and state:

(a) the percentage of posts in the Planning Commission reserved for the Scheduled Castes and Scheduled Tribes by the Government;

(b) the reason of not filling up the same; and

(c) the time by which those will be filled up?

The Deputy Minister of Planning (Shri S. N. Mishra): A statement containing the information required is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 73.]

Export of Sewing Machines

1100. Shri Daljit Singh: Will the Minister of Commerce and Industry